

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1409(ND)/2018

IN THE MATTER OF:

M/s Indo Alusys Industries Pvt. Ltd.

vs

M/s Unilec Engineers Ltd.

SECTION

Under Section 9 IBC 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

Ms. Deepa Krishan,

Hon'ble Member (Technical)

.....PETITIONER

.... RESPONDENT

Order delivered on 14.01.2019

For the Petitioner/Applicant : Mr. M.K. Sharma, Advocate
For the Corporate Debtor :

ORDER

Learned counsel for the petitioner is present and seeks time to comply with the order dated 12.12.2018. An opportunity is granted to the learned counsel for the petitioner to comply with the order dated 12.12.2018 on or before the next date of hearing.

Post the matter on 22.01.2019.

— Sel —

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Varinder Kumar

— Sel —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)